

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/140(KB)2022
IA(COMPANIES.ACT)/107(KB)2022,
IA(COMPANIES.ACT)/153(KB)2023,
IA(COMPANIES.ACT)/46(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SUNIL KUMAR AGARWAL VS SKDJ FINTRADE PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For Petitioner
Ms. Mou Saha, Adv.
Mr. Jitendra Agarwal, Adv.

Ms. Urmila Chakraborty, Adv.] For Respondent No. 3
Mr. K. Das, Adv.

Mr. Joy Saha, Sr. Adv.] For R – 1 to R – 14 except R – 3
Mr. Yubaraj Bhattacharyya, Adv.

Mr. Debasish Chakrabarti, Adv.] For Respondent No. 15
Mr. Snehasish Chakrabarti, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Heard Ld. Sr. Counsel Mr. Joy Saha in part.
3. Post this matter for consideration on **06.05.2024** at **10:30 a.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH